

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.301

IA-458/2023 459/2023 IA-96/2023 IA(Com.A)-37/2023 IA-4645/2022
IA-1934/2021 IA-1994/2021 IA-5441/2021 IA-2791/2021 IA-5916/2022
IA-5917/2022 IA-1554/2022 IA-2696/2021 IA-2663/2021 IA-3051/2022
IA-85/2023 IA-4537/2022 IA-4016/2022 IA-1244/2022 IA-1046/2022
IA-1674/2022 IA-1417/2022 IA-1450/2022 IA-1357/2022 IA-1376/2022
IA-3170/2022 IA-287/2021 IA-796/2021 IA-1146/2022 IA-82/2022
IA-1432/2022 IA-808/2023 IA-3896/2021 IA-4126/2022 IA-4436/2022
IA-3379/2020 Cont.P-18/2021 IA-2868/2022 IA-3884/2021 IA-1016/2021
IA-1020/2021 IA-1025/2021 IA-1032/2021 IA-1054/2021 IA-1056/2021
IA-1060/2021 IA-1064/2021 IA-4077/2021 IA-1508/2021 IA-4117/2021
IA-3895/2021 IA-3899/2021 IA-3057/2022 IA-3062/2022 IA-3064/2022
IA-3073/2022 IA-3074/2022 IA-3324/2022

In

IB-1348(ND)/2019

IN THE MATTER OF:

M/s. Nisus Finance & Investment Managers LLP & Anr.

.... **APPLICANT/PETITIONER**

Vs.

M/s. Earthcon Universal Infratech Pvt. Ltd.

.... **RESPONDENT**

SECTION

U/s 7 IBC code 2016

Order delivered on 01.03.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Pranav Gupta, Advocate in IA-458/2023 459/2023 IA-96/2023 IA-1994/2021 IA-5916/2022 IA-5917/2022 IA-1554/2022, Mr. Kushagra Pandey, Advocate in IA-4016/2022, Mr. Tabish Tarique, Advocate in IA-1417/2022 IA-1450/2022 IA-1357/2022 IA-1376/2022 IA-3170/2022, Mr. Shihkil Suri and Ms. Komal Gupta , Advocates in IA No. 4645/2022 and Cont. petition 18/2022, Ms. Nidhi Mohan Parashar, Mr. Umang Kumar Singh, Advocates in I.A. No. 1674/2022, Mr. Siddharth Bhatli Advocate

in IA 5441/2021, Ms. Shweta Saini, Advocate in I.A. 3379 of 2020

UN Singh Advocate for Applicant- G Noida authority in IA no 85/2023

Mr. Anil Dutt, Mr. Tenzen Tashi Negi, Advocates for NPLL in IA No. 82/2022 and IA No. 1432/2022

Mr. Sanjay Khanna, Ms. Pragya Bhushan, Mr. Tarandeep Singh, Mr. Karandeep Singh, Advocates on behalf of AR of Home Buyers

Dr Sumant Bharadrwaj, Adv. Avinash Yadav in IA 4436/2022, Mr. Sandeep Garg and Mr. Shobhit Gupta Advocate in I.A. no. 1934 and I.A. No. 1064

For the Ex-Directors

For the RP

For the Respondent

: Mr. Saif Uddin Khan, Advocate for Ex-Directors

: Mr. Rishabh Jain, Advocate for RP

: Mr. Kripa Shankar Prasad, Ms. Alisha K. Shail, Ms. Ritu Rajkumari, Advocates for R-4 in IA-1046/2022, Mr. Akshay Srivastava, Ms. Riddhi Jain, Advocates, Mr. Pranav Gupta, Advocate for R-2 in IA-1032/2021 IA-1056/2021 IA-1060/2021 IA-1064/2021 IA-3895/2021, Ms. Nidhi Mohan Parashar, Mr. Umang Kumar Singh, Advocates for R-9 in I.A. No. 1046/2022, Mr. Rishi K Awasthi, Mr. Usman Khan, Advocates in IA-1020/2021, Ms. Nidhi Mohan Parashar, Mr. Umang Kumar Singh, Advocates for Respondent Nos. 6, 7, 8, 14, 15, 16 in I.A. No. 1244/2022

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 16.03.2023.

Sd/-
(Court Officer)